

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:5378  
ANSWERED ON:28.04.2003  
WITHDRAWAL OF CITU AND AITUC FROM LABOUR BOARD  
SUNIL KHAN

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the representative of C.I.T.U. and A.I.T.U.C. have been withdrawn from the labour board; and
- (b) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR(SHRI VIJAY GOEL)

(a) & (b): Six employees` organizations were requested to provide a panel of names for finalizing the nominees on the Central Board of Trustees. However, the panel of names have not been received from AITUC and CITU and they have again been requested to provide the panel of names.